## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: C.p. 669 17.

PETITION NUMBER

: CP/669/(IB)/2017

NAME OF THE PETITIONER(S)

: WITHIN

NAME OF THE RESPONDENT(S)

: ABU ESTATES PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

D. Lakshmi palky.
T. Gopinarian.

REPRESENTATION BY WHOM

8. Savarann T. Gopinalha

Depescerling Coonser bedargendert

## ORDER

Counsel for Applicant present. Counsel for Respondent present. However, as seen from the order dated 22.01.2018, the Respondent has been proceeded ex parte. Counsel for Respondent is directed to file an application for setting aside the ex parte order, if so required. Put up on 16.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**